†|1HE MINISTER OI TOURISM AND CIVIL AVIATION (DR KARAN SINGH) (a) and (b) Anticipation of drought one or two years in advince is not possible in the present state of scientific knowledge. However, under a scheme included in the Fifth plan, intensive rescrict will be under taken to evolve criteria to forecast incidence of droughts a few weeks in advance]

#### Branches of Nationalised Banks

683 SHRI SANAT KUMAR RAHA Will the Minister of IIN NCE be pleated to state the number of villages in the

country to cred by the nationalised banks, and the number of rural and urban branches or the nationalised banks?

HE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHII A ROHATGI) As at the end of December, 1972 4899 rural centres in the country had bank offices. Of these 4188 centres had offices of Public Sector Banks.

Population groupwise classification of offices of different bank groups as at the end of December, 1972 is set out in the table below

Bank Group	L E		Rural	Semi- urban	Urban	Metropoli- tan/port Towns	Total
Public Sector Banks .	•	•	4467	3683	2011	1905	12066
Other Commercial Banks			857	905	450	461	2673
	Total		5321	4588	2461	2366	14739

### Undeclared and Untaxed Income

684 SHRI GANFSII I AI MALI Will the Minister of FINANCF be pleased to state

(1) what percentage of income of the individuals and firms remains undeclared and untived per annum and

(b) what measures have been evolved to detect the income of non-salaried class, including small businessmen, small industrialists confirmen and other wige currents and what percentage of taxable income goes untaxed in relation to them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI & R GANESH) (a) and (b) It is not possible to have a correct estimate of immual un declared income of individuals and firms. The Direct Taxes Enquiry Committee have in their report estimated the income on which tax was evaded for 1968-69 by all categories of assessees at Rs 1400 croses. Administrative and legislative measures taken from time to time for fighting tax.

evasion apply equally to big and small cases. In particular recent measures such its spot assessment scheme increased accent on surveys are all intended to bring to tax such income.

## Rural and Urban Indebtedness

085 DR \ B SINGH Will the Minister of FIN \\CΓ be pleased to state:

(a) the extent of indebtedness and prevalence of usury and then impact on the tural and urban population and

(b) the steps that Government propose to take to afford relief to the vulnerable section of the debtors

HF DEPUTY MINISTER IN THE MINISTERY OF FINANCE (SHRIMATI SUSHIFA ROHNTGI) (a) The Reserve Bank of India carried out an All India Debt and Investment Survey for 1971-72 both for urban and rural areas in collaboration with National Sample Survey Organisation and the State Governments. The results are being tabulated These are expected to be ready by the end of 1973.

<sup>†[ ]</sup>English translation

(b) Relief to the vulnerable sections of community is provided by the State Governments in the form of debt relief legislation and Moneylenders Act These enactments provide for moratorium on debts, scaling down of debts, repayment of scaled down debts in instalments, compulsory repayment of interest and principal, legal restrictions on unreasonable exactions of money lenders etc. Other appropriate relief measures, are also taken by the State Governments for these sections of the community in times of distress. Cooperative banks and societies also come to the rescue of such debtors by providing them with loans at reasonable lates of interest to repay old accumulated debts.

Written Answers

#### Rules governing Pilots

686. SHRI IOACHIM ALVA: Will the Minister of TOURISM AND CIVIL AVIA-TION be pleased to state what are the rules and regulations governing the duties of the pilots of Indian Aulines?

THE MINISTER OF FOURISM AND CIVIL AVIATION (DR. KARAN SINGH): Pilots of Indian Airlines are required to comply with the relevant provisions of the Aircraft Rules relating to general conditions of flying, general safety conditions, operation of air transport services etc. as also special directions issued by the Director General of Civil Aviation from time to time. Their duties and responsibilities are specified in the Corporation's Operations Manual.

Assistance from the Industrial Credit and Investment Corporation of India

687 SHRI K. B. CHETTRI: SHRI N. R. CHOUDHURY: SHRI SARDAR AMJAD ALI: SHRI HARSH DEO MALAVIYA: DR. R. K. CHAKRABARTI: MISS SAROJ PURUSHOTTAM KHAPARDE:

Will the Minister of FINANCE be pleased to state:

(a) the financial assistance given by the Industrial Credit and Investment Corporation of India to the large industrial houses and the small and medium industries separately during the last two years; and (b) the purpose for which such assistance was given.

to Questions

THE DIPULY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b) The information is being collected and will be laid on the Table of the House to the extent available.

# Financial assistance to the plantation industry

SHRI K. B. CHETTRI: 688 SHRI SARDAR AMJAD ALI: SHRI N. R. CHOUDHURY: MISS SAROJ PURUSHOTTAM KHAPARDE: DR. R. K. CHAKRABARTI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government are aware that financial assistance given to the plantation industry has not been utilised for the purpose it was granted for; and
  - (b) if so, the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGF). (a) and (b) In general there has been no non-utilisation of financial assistance given to Plantation Industry for the purpose it is granted for. However, as and when a case of default comes to the notice of the Commodity Board concerned, prompt action for recovery is taken.

Manufacture of crimped yarn

689. SHRI KRISHAN KANT: SHRI KOTA PUNNAIAH: DR Z. A. AHMAD: SHRI J. S. TILAK: SHRI KALI MUKHERJEE: SHRI A. G. KULKARNI: SHRI CHANDRA SHEKHAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to import machinery for the manufacture of crimped varn, and
  - (b) if so, the details thereof?